

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :27-05-2023

Date : 27.05.2023									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	60843/2023	27.05.2023	MATA-54/2020	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-05-17	FIRST APPEAL	(Seat No-1)
2	60844/2023	27.05.2023	WP (C) - 18453/2014	A.K. RANA	C.O.	COURT NO. 1	Order Dtd. 2023-04-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
3	60869/2023	27.05.2023	WP (C) - 16704/2023	B.K.PATI	C.O.	COURT NO. 17	Order Dtd. 2023-05-25	WRIT BRANCH-6	(Seat No-24)
4	60887/2023	27.05.2023	WP (C) - 14045/2023	B.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-05-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
5	60888/2023	27.05.2023	WP (C) - 14045/2023	B.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-05-11	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
6	60865/2023	27.05.2023	ABLAPL-4735/2023	BICHITRANANDA BARIK	GENERAL		Order Dtd. 2023-05-25	BAIL-1 (CRIMINAL MISC-1)	(Seat No-1)
7	60870/2023	27.05.2023	CRLMA-138/2023	AMIT RANJAN PADHI	GENERAL		Order Dtd. 2023-05-17		(Seat No-1)
8	60845/2023	27.05.2023	ABLAPL-4034/2022	M B SMRUTIRANJAN	GENERAL		Order Dtd. 2022-08-12	BAIL-1 (CRIMINAL MISC-1)	(Seat No-6)

9	60846/2023	27.05.2023	WP (C) - 13212/2015	L CHHOTRAY	GENERAL		Order Dtd. 2017-04-10		(Seat No-6)
10	60847/2023	27.05.2023	WP (C) - 10335/2018	L D SAHOO	GENERAL			WRIT BRANCH-3	(Seat No-14)
11	60848/2023	27.05.2023	WP (C) - 14804/2010	P K JENA	GENERAL		Order Dtd. 2023-04-13		(Seat No-14)
12	60849/2023	27.05.2023	WP (C) - 17196/2020	B K DAS	GENERAL		Order Dtd. 2021-09-21	WRIT BRANCH (DIVISION BENCH)	(Seat No-110)
13	60850/2023	27.05.2023	WP (C) - 6752/2007	J K MOHANTY	GENERAL		Order Dtd. 2012-01-24		(Seat No-110)
14	60851/2023	27.05.2023	FAO-314/2018	SANYA KU BEHERA	GENERAL		Order Dtd. 2023-03-16	MISC. APPEAL SEC.	(Seat No-5)
15	60852/2023	27.05.2023	FAO-831/2019	SANYA KU BEHERA	GENERAL		Order Dtd. 2023-04-12	MISC. APPEAL SEC.	(Seat No-5)
16	60853/2023	27.05.2023	FAO-811/2019	SANJAYA KU BEHERE	GENERAL		Order Dtd. 2023-04-26	MISC. APPEAL SEC.	(Seat No-5)
17	60854/2023	27.05.2023	FAO-70/2018	SANJAYA KU BEHERA	GENERAL		Order Dtd. 2023-04-20	MISC. APPEAL SEC.	(Seat No-2)
18	60855/2023	27.05.2023	FAO-595/2018	SANJAYA KU BEHERE	GENERAL		Order Dtd. 2023-04-20	MISC. APPEAL SEC.	(Seat No-5)
19	60856/2023	27.05.2023	FAO-93/2021	SANJAYA KU BEHERE	GENERAL		Order Dtd. 2023-04-26	MISC. APPEAL SEC.	(Seat No-2)
20	60857/2023	27.05.2023	FAO-188/2021	SANJAYA KU BEHERA	GENERAL		Order Dtd. 2023-04-20	MISC. APPEAL SEC.	(Seat No-5)
21	60858/2023	27.05.2023	FAO-320/2021	SANJAY KU BEHERA	GENERAL		Order Dtd. 2023-	MISC. APPEAL SEC.	(Seat No-

							03-29		5)
22	60859/2023	27.05.2023	FAO-14/2020	SANJAY KU BEHERA	GENERAL		Order Dtd. 2023-04-12	MISC. APPEAL SEC.	(Seat No-5)
23	60860/2023	27.05.2023	FAO-31/2022	SANJAY KU BEHERA	GENERAL		Order Dtd. 2023-05-11	MISC. APPEAL SEC.	(Seat No-2)
24	60861/2023	27.05.2023	FAO-424/2018	SANJAY KU BEHERA	GENERAL		Order Dtd. 2023-03-16	MISC. APPEAL SEC.	(Seat No-2)
25	60862/2023	27.05.2023	FAO-220/2011	SANJAY KU BEHERA	GENERAL		Order Dtd. 2023-04-18	MISC. APPEAL SEC.	(Seat No-8)
26	60863/2023	27.05.2023	FAO-185/2011	SANJAY KU BEHERA	GENERAL		Order Dtd. 2023-04-18	MISC. APPEAL SEC.	(Seat No-5)
27	60864/2023	27.05.2023	FAO-474/2011	SANJAY KU BEHERA	GENERAL		Order Dtd. 2023-04-18	MISC. APPEAL SEC.	(Seat No-8)
28	60866/2023	27.05.2023	FAO-495/2018	SANJAY KU BEHERA	GENERAL		Order Dtd. 2023-05-11	MISC. APPEAL SEC.	(Seat No-2)
29	60867/2023	27.05.2023	FAO-69/2017	SANJAY KU BEHERA	GENERAL		Order Dtd. 2023-05-05	MISC. APPEAL SEC.	(Seat No-5)
30	60868/2023	27.05.2023	FAO-231/2022	SANJAY KU BEHERA	GENERAL		Order Dtd. 2023-05-11	MISC. APPEAL SEC.	(Seat No-5)
31	60871/2023	27.05.2023	FAO-202/2023	SANJAY KU BEHERA	GENERAL		Order Dtd. 2023-05-17	MISC. APPEAL SEC.	(Seat No-5)
32	60872/2023	27.05.2023	WA-1612/2022	R K SAHOO	GENERAL		Order Dtd. 2023-04-11	WRIT APPEAL	(Seat No-5)
33	60873/2023	27.05.2023	WA-7/2022	S BISWAL	GENERAL		Order Dtd. 2023-03-20	WRIT APPEAL	(Seat No-3)
34	60874/2023	27.05.2023	SA-299/1987	A DAS	GENERAL		Order Dtd.		(Seat

							2007-12-19		No-3)
35	60875/2023	27.05.2023	SA-1/1985	A K ROUL	GENERAL		Order Dtd. 1996-02-09		(Seat No-3)
36	60876/2023	27.05.2023	CRLMC-977/2019	S K SINGH	GENERAL		Order Dtd. 2023-04-04	CRIMINAL MISC	(Seat No-6)
37	60877/2023	27.05.2023	CRLMC-852/2022	H K PANDA	GENERAL		Order Dtd. 2022-11-01	CRIMINAL MISC	(Seat No-5)
38	60878/2023	27.05.2023	CRLREV-712/2013	H K PANDA	GENERAL		Order Dtd. 2013-09-17		(Seat No-5)
39	60879/2023	27.05.2023	ABLAPL-2310/2023	B DAS	GENERAL		Order Dtd. 2023-03-16	BAIL-1 (CRIMINAL MISC-1)	(Seat No-4)
40	60880/2023	27.05.2023	ABLAPL-2311/2023	B DAS	GENERAL		Order Dtd. 2023-03-16	BAIL-1 (CRIMINAL MISC-1)	(Seat No-4)
41	60881/2023	27.05.2023	ABLAPL-3456/2023	G ROUT	GENERAL		Order Dtd. 2023-05-17	BAIL-2 (CRIMINAL MISC-2)	(Seat No-12)
42	60882/2023	27.05.2023	OJC-9831/1993	S K SINGH	GENERAL		Order Dtd. 2022-02-09		(Seat No-12)
43	60883/2023	27.05.2023	OJC-1689/1987	M K RATH	GENERAL		Order Dtd. 1991-05-07		(Seat No-12)
44	60884/2023	27.05.2023	RSA-26/2011	M R BARIK	GENERAL		Order Dtd. 2012-10-04	SECOND APPEAL	(Seat No-4)
45	60885/2023	27.05.2023	CONTC-3100/2023	M K DAS	GENERAL		Order Dtd. 2023-05-12	CONTEMPT	(Seat No-5)
46	60886/2023	27.05.2023	RVWPET-237/2015	A DAS	GENERAL		Order Dtd. 2019-12-10	CIVIL REVISION	(Seat No-1)
47	60889/2023	27.05.2023	WA-	S NAYAK	GENERAL		Order	WRIT	(Sea

	23		193/2016		AL		Dtd. 2022- 10-13	APPEAL	t No- 2)
48	60890/20 23	27.05.2023	RVWPET- 15/2013	H SUNDARE	GENER AL		Order Dtd. 2015- 02-26		(Sea t No- 2)
49	60891/20 23	27.05.2023	WP (C) - 17648/20 12	S NAYAK	GENER AL		Order Dtd. 2013- 07-24		(Sea t No- 2)
50	60892/20 23	27.05.2023	WP (C) - 9703/200 8	S NAYAK	GENER AL		Order Dtd. 2009- 07-10		(Sea t No- 2)
51	60893/20 23	27.05.2023	WP (C) - 13803/20 23	G SAHOO	GENER AL		Order Dtd. 2023- 05-08	WRIT BRANCH-1	(Sea t No- 2)

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